

DIVISION BENCH

ITEM NO.117

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.210/2024 IN CP (IB) No.28/ALD/2023

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S ASHOK ROADLINES V/S M/S JAYPEE CEMENT CORPORATION LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For Operational Creditor/ Applicant*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*

Sh. Abhishek Tripathi, Adv.

ORDER

None present for the Operational Creditor today. However, Ld. Sr. Counsel representing the Corporate Debtor is present physically.

1. Since there is no representation today on behalf of the Operational Creditor, in the interest of justice, the matter is adjourned for 17th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*